

West Bengal Act XII of 1953

THE WEST BENGAL APPROPRIATION (NO. 2) ACT, 1953.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 31st March, 1953.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1953.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1953;

It is hereby enacted as follows:—

1. This Act may be called the West Bengal Appropriation (No. 2) Act, 1953.

Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one crore, fifty lakhs, two thousand and nine hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1953, in respect of the services specified in column 2 of the Schedule.

Issue of
Rupees
1,50,02,900
out of the
Consolidated
Fund of
West
Bengal for
the year
1952-53.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1953.

Appropriation.

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
Grant No.	Services and purposes.			
11	22—Interest on Debt and other obligations.	Rs. ..	Rs. 4,86,000	Rs. 4,86,000
20	38—Medical	1,900	1,900
29	50—Civil Works	5,49,000	5,49,000
30	54—Famine	34,12,900	100	34,13,000
32	54B—Privy Purses and Allowances of Indian Rulers.	6,000	..	6,000
36	82—Capital Account of other State Works outside the Revenue Account—Expenditure on displaced persons.	..	5,000	5,000
37	63—Extraordinary Charges in India ..	90,46,000	14,000	90,60,000
43	Loans and Advances bearing interest ..	14,82,000	..	14,82,000
	Total ..	1,39,46,900	10,56,000	1,50,02,900

Price—Indian, anna 1; English, 2d.